

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-514(ND)/2020

IA/2082/2022, IA/2634/2023, IA/1362/2024

IN THE MATTER OF:

M/s. Apogee Enterprises Pvt. Ltd.

...PETITIONER

Vs

Mr. Anil Nanda

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

Order delivered on 16.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :

For the Respondent :

ORDER

Re-notified to **24.04.2024**.

Sd/-
(Court Officer)